Pradesh) have recently raised the question of further Central assistance for removing the disparities between the emoluments of their employees and those of the Central Government.

A decision has been taken for the present to liberalise the scale of Central assistance so as to provide for Central assistance at uniform rate of two-thirds of the expenditure entailed on the States in giving relief to their low-paid employees, provided that the increase does not exceed Rs. 12/- p.m. in any individual case and the total emoluments after the increase do not exceed Rs 100/- p.m.

The amounts that would be payable to the various State Governments under this modified scheme have not yet been worked out.

हिन्दी परीक्षायें

१८१. श्री अनिरुद्ध सिंह : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने सरकारी नौकरियों में नियुक्ति के लिये विभिन्न सस्थाओं द्वारा ली जाने वाली हिन्दी परीक्षाओ को मान्यता दी है ; और

(ख) यदि हा, तो उन हिन्दी सस्थाओं के नाम क्या है जिनके प्रमाण-पत्रो को मान्यता दी गयी है ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमाली) : (क) तथा (ख). भारत सरकार ने विभिन्न संस्थाओ द्वारा सचालित किसी भी हिन्दी परीक्षा को अब तक मान्यता प्रदान नही की है । परन्तु, जहा पर केन्द्रीय सरकार के आधीन किसी पद या सेवा में नियुक्ति या स्थायीकरण के लिये हिन्दी की योग्यता आवश्यक ठहरायी गई है, वहां पर जो व्यक्ति राष्ट्र भाषा प्रचार समिति वर्धा का कोविद प्रमाण पत्र पा चुके है उन्हें कोई और पात्रता-परीक्षा पास करने की आवश्यकता नहीं है । यह तब तक है जब तक कोई और आदेश नहीं दिया जाता । इस प्रश्न पर विचार करने के लिये जिस मान्यता समिति को नियुक्त किया गया है उसकी रिपोर्ट देखने के बाद इस प्रमाण पत्र को और दूसरी संस्थाओं की हिन्दी परीक्षाओं को मान्यता देने के सम्बन्ध में अंतिम निर्णय किया जायगा ।

Mining Leases

182. Shri Mohamed Imam: Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) the number of applications which were sent to the Central Government by the Mysore State Government for sanction of prior approval before granting mining leases during 1955-56, 1956-57 and 1957-58 so far; and

(b) how many of these were approved by the Central Government?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). A statement giving the information is laid on the Table of the Lok Sabha. [*See* Appendix I, annexure No. 69].

झाबुआ में मैंगनीज की खानें

१८३. श्री डामर : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि ·

(क) क्या यह सच है कि केन्द्रीय सरकार मध्य प्रदेश के झाबुआ जिले मे मैंगनीज निकालने के कार्य को बढ़ाने के लिये कोई योजना बना रही है ; और

(ख) क्या इस क्षेत्र मे विस्तृत जांच करवाने का कोई प्रस्ताव है ?

खान और तेल मंत्री (श्री के० दे० मालवीय) : (क) जी, नहीं ।

(ख) भारतीय भूगर्भीय सर्वेक्षण विभाग ने अपने १९५७-५८ के फील्ड सीजन (Field Season) के कार्यक्रम में झाबुआ

जिले के खनिज मैंगनीज का विस्तृत अध्ययन करना और उसका रचना-सम्बन्धी मानचित्र बनाना शामिल कर लिया है। झाबुआ जिले के कुछ भागों में खनिज मैंगनीज की कुछ जांच भारतीय भूगर्भीय सर्वेक्षण विभाग ने १९५२-५३, १९५५-५६ और १९५६-५७ के फील्ड सीजन (Field Season) में की थी।

Copper Mines

185. Shri N. R. Munisamy: Will the Minister of **Steel, Mines and Fuel** be pleased to state the number of copper mines that are working in India in 1957-58?

The Minister of Mines and Oil (Shri K. D. Malaviya): There are three copper mines working in India *viz.*, at

(i) Mosaboni-Badia;

(ii) Surda; and

(iii) Pathargora.

All these are located in Singbhum District of Bihar State.

Minerals Wealth of Andhra Pradesh

186. Shri N. R. Munisamy: Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether Government have perused the Andhra Pradesh Government bulletin released on the 8th January, 1958 regarding the mineral wealth in Andhra Pradesh; and

(b) if so, what measures have been contemplated by the Government of India to promote mining of valuable minerals that would earn foreign exchange?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). A copy of the bulletin in question was received by the Government of India on February 10. The recommendations made in it are under examination.

Bareilly Cantonment Land

187. Shrimati Parvathi Krishnan: Will the Minister of **Defence** be pleased to refer to the reply given to Starred Question No. 1000 on the 20th August, 1957 and state:

(a) whether the 87·36 acres of undeveloped land near Bareilly cantonment which was acquired by the Military during the Second World War has since been recovered to the villagers; and

(b) if so, when?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). This matter is under active consideration.

Basic School Teachers in Delhi

188. { Shri Vasudevan Nair:
Shri Punnoose:

Will the Minister of **Education and Scientific Research** be pleased to state:

(a) the number of teachers working in Government Basic Schools in the territory of Delhi;

(b) whether they are permanent; and

(c) if not, whether there is any proposal to make them permanent?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) 1484

(b) and (c). 567 are permanent, 245 more are in the process of being made permanent.

Teachers in Delhi Rural Areas

189. Shri Parulekar: Will the Minister of **Education and Scientific Research** be pleased to state:

(a) whether it is a fact that teachers working in the schools of the rural areas of Delhi are not given House Rent and City allowances; and

(b) if so, the reasons therefor?